

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Rev. No. 289 of 2016

Md. Yusuf

..... **Petitioner**

Versus

The State of Jharkhand

... **Opposite Party**

(Through V.C.)

CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For the Petitioner : Mr. Nilesh Kumar, Advocate
For the State : Mr. Bhola Nath Ojha, APP

Order No. 08 /Dated: 10th September, 2021

The petitioner has filed an application to implead wife of the petitioner as O.P No.2.

Issue notice to O.P No.2 under registered cover with A/D as well as through ordinary process for which requisites etc. must be filed within one week.

Dasti in addition.

Post this matter on 01.10.2021.

Sd/-
(Shree Chandrashekhar,J.)

sudhir